

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-103**

IB-577/ND/2020

New IA/2042/2024

**IN THE MATTER OF:**

Redhex IT Solutions Pvt. Ltd.

**Vs.**

Zenith Automotive Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 30.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Liquidator : Adv. Mohd Nazim Khan, Liquidator in Person

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2042/2024:-**

This is an application filed by the Liquidator in terms of Regulation 44(2) of the IBBI (Liquidation Process) Regulations, 2016 seeking further extension for the completion of Liquidation Process. Heard the submissions made by Ld. Liquidator in person. Keeping in view the facts and circumstances of the case, 90 days extension w.e.f. 28.05.2024 is granted for completion of Liquidation Process. The Liquidator is directed to complete the Liquidation Process within the extended period. With these observations, the present application i.e. New IA/2042/2024 is **disposed off**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**